

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-I**

Suppl. Item 6

CA No. 197/23

In

**CA(CAA) No. 24/Chd/Hry/2023
(1st Motion) (Disposed of)
Under Section 230-232, CA 2013**

In the matter of:-

Fim Holdco I Ltd. & anr

...Transferor Company

With

One World Center Pvt. Ltd.

...Transferee Company

Due to paucity of time, the matter could not be taken up today, hence the matter adjourned to 07.12.2023.

Sd/-
Court Officer

November 08, 2023
PKA